

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 06.09.2022

Misc. Application No. 935 of 2022
And
Appeal No. 539 of 2022

SecureKloud Technologies Ltd. and Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vivek Shah, Advocate with Ms. Shruti Rajan and
Mr. Anubhav Ghosh, Advocate i/b Trilegal for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and
Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co. for the
Respondent.

ORDER:

1. As prayed by the learned counsel for the appellants, put up
tomorrow i.e. on September 07, 2022.

2. This order will be digitally signed by the Private Secretary
on behalf of the bench and all concerned parties are directed to
act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

06.09.2022
PK